

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No. 293/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Pragati Fincap Limited

...Financial Creditor

Vs

M/s. Karvy Data Management Services Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Shubhangi Jain for the Financial Creditor present. Ld. Counsel
Mr. Avinash Desai for the Corporate Debtor present.

List the matter on 28.11.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)